

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 387
TO BE ANSWERED ON 15th SEPTEMBER, 2020**

INSTALLATION OF E-POS DEVICES IN RATION SHOPS

**387. SHRI M.V.V. SATYANARAYANA:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI KURUVA GORANTLA MADHAV:
SHRI TALARI RANGAIAH:
SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI ADALA PRABHAKARA REDDY:
SHRI SRIDHAR KOTAGIRI:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has given directions to State Governments to install E-PoS devices in ration shops across the country;**
- (b) if so, the details thereof and the States that have partially or fully implemented the program;**
- (c) whether the Central Government plans to reimburse Rs. 130 crores for already purchased E-Pos devices by Andhra Pradesh which is pending with Government of India; and**
- (d) if so, the details thereof and if not, the reasons thereon?**

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) & (b): Yes sir. This Department in November 2014 had issued the implementation guidelines to all States/UTs for automation of Fair Price Shops (FPS) by installing electronic Point of Sale (ePoS) devices to bring transparency and efficiency in the distribution of subsidised foodgrains to beneficiaries covered under the National Food Security Act, 2013 (NFSA). So far, about 90% of total 5.4 Lakh FPSs in the country at present are having ePoS devices. A State/UT wise statement showing status of implementation is annexed.

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(c) & (d): Proposal/claim amounting to Rs.131.72 crore was received from State Government of Andhra Pradesh for release of Central assistance towards intra-State movement & handling of foodgrains fair price dealers' margin (Basic + Additional) for the financial year 2015-16 to 2018-19 under National food Security Act, 2013. The same was examined and an amount of Rs.62.52 crore has been released after adjustment of advance paid for previous years.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.387 DUE FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

Statement showing status of ePoS installation (FPS automation) in States/UTs:

Sl.	State/UT	Total Fair Price Shops	% Installation of ePoS devices
1	Andaman and Nicobar Island	464	96%
2	Andhra Pradesh	28,936	100%
3	Arunachal Pradesh	1,943	1%
4	Assam	38,237	0%
5	Bihar	48,113	98%
6	Chandigarh (under DBT)	NA	NA
7	Chhatisgarh	12,304	98%
8	Dadra & Nagar Haveli and Daman & Diu	114	100%
9	Delhi	2,018	0%
10	Goa	456	100%
11	Gujarat	17,210	100%
12	Haryana	9,526	100%
13	Himachal Pradesh	4,934	100%
14	Jammu & Kashmir	6,002	100%
15	Jharkhand	25,532	100%
16	Karnataka	19,935	99%
17	Kerala	14,189	100%
18	Ladakh	409	100%
19	Lakshadweep	39	100%
20	Madhya Pradesh	25,149	100%
21	Maharashtra	52,532	100%
22	Manipur	3,063	70%
23	Meghalaya	4,736	0%
24	Mizoram	1,248	99%
25	Nagaland	1,691	96%
26	Odisha	12,577	100%
27	Puducherry (under DBT)	NA	NA
28	Punjab	17,525	100%
29	Rajasthan	25,682	100%
30	Sikkim	1,362	99%
31	Tamil Nadu	34,776	100%
32	Telangana	17,170	100%
33	Tripura	1,806	100%
34	Uttar Pradesh	80,493	100%
35	Uttarakhand	9,908	77%
36	West Bengal	20,261	100%
	Total	5,40,340	90%
